

## PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

## OFFICIAL REPORT

4743

4744

## HOUSE OF THE PEOPLE

Tuesday, 29th July, 1952

The House met at a Quarter Past  
Eight of the Clock

[MR. SPEAKER in the Chair]

## QUESTIONS AND ANSWERS

(See Part I)

9-15 A.M.

## PAPERS LAID ON THE TABLE

REPORT OF INDIAN DELEGATE ON WORK-  
ING PARTY CONFERENCE ON STANDARD  
INTERNATIONAL TRADE CLASSIFICATION

The Minister of Commerce and  
Industry (Shri T. T. Krishnamachari):  
I beg to lay on the Table a copy of the  
Report of the Indian Delegate on the  
Working Party Conference on Standard  
International Trade Classification held  
at Bangkok in January, 1952. [Placed  
in Library. See No. P—40/52.]

STATEMENTS SHOWING ACTION TAKEN  
BY GOVERNMENT ON ASSURANCES ETC.

The Minister of Parliamentary Affairs  
(Shri Satya Narayan Sinha): I beg to  
lay on the Table the following state-  
ments showing the action taken by  
Government on various assurances,  
promises and undertakings given  
during the various sessions shown  
against each:

(1) Supplementary Fifth Session of  
Statement I Parliament, 1952

[See Appendix XI, Annexure No. 28.]

(2) Supplementary Fourth Session of  
Statement V Parliament, 1951

[See Appendix XI, Annexure No. 29.]

(3) Supplementary Third Session of  
Statement III Parliament (Second  
Part), 1951

[See Appendix XII, Annexure No. 4.]

117 P.S.D.

(4) Supplementary Third Session of  
Statement III Parliament (First  
Part), 1950

[See Appendix XII, Annexure No. 3.]

(5) Supplementary Second Session of  
Statement III Parliament, 1950

[See Appendix XII, Annexure No. 2.]

(6) Supplementary First Session of  
Statement V Parliament, 1950

[See Appendix XII, Annexure No. 1.]

(7) Supplementary November-December  
Statement IV Session,  
1949 of the Con-  
stituent Assembly  
of India (Legisla-  
tive)

[See Appendix XI, Annexure No. 30.]

## ELECTION TO COMMITTEE

INDIAN COUNCIL OF AGRICULTURAL  
RESEARCH

Mr. Speaker: I have to inform the  
House that upto the time fixed for re-  
ceiving nominations for the Indian  
Council of Agricultural Research, 12  
nominations were received. Subse-  
quently eight Members withdrew their  
candidature. As the number of the re-  
maining candidates was thus equal to  
the number of vacancies in the Com-  
mittee, I declare the following Mem-  
bers to be duly elected: Shri K. G.  
Deshmukh, Pandit Algu Rai Shastri,  
Shri Hira Singh Chinaria and Dr. Indu-  
bhai B. Amin.

PREVENTIVE DETENTION (SECOND  
AMENDMENT) BILLEXTENSION OF TIME FOR PRESENTATION  
OF REPORT OF JOINT COMMITTEE

The Minister of Home Affairs and  
States (Dr. Katju): I beg to move:

"That the time appointed for the  
presentation of the Report of the  
Joint Committee on the Bill further  
to amend the Preventive Detention  
Act, 1950, be extended upto Wed-  
nesday, the 30th July, 1952."